## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 341 OF 2016 &IA NO. 24 OF 2017 APPEAL NO. 243 OF 2015 & IA NOS. 396,397 OF 2015 AND 426 OF 2015

Dated: 22<sup>nd</sup> February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Mumbai International Airport Pvt. Ltd. ....Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Ms. Amrita Narayan

Mr. Akshay Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Aanchal Arora for R-1

Mr. Amit Kapur

Ms. Nishtha Kumar for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **01.05.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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